

ITEM NO.41

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8534-8536/2024

CITY AND INDUSTRIAL DEVELOPMENT
CORPORATION OF MAHARASHTRA (CIDCO)

Appellant(s)

VERSUS

NAVI MUMBAI ENVIRONMENT PRESERVATION SOCIETY & ORS. Respondent(s)
(IA No.162469/2024-CONDONATION OF DELAY IN FILING and IA
No.162464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.162466/2024-STAY APPLICATION)

Date : 23-09-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Tushar Mehta, Solicitor General
Mr. Ravi Prakash, Adv.
Mr. Samir Malik, Adv.
Mr. Lakshay Mehta, Adv.
Mr. Mahip Singh, Adv.
Ms. Himani Yadav, Adv.
M/s. D.S.K. Legal, AOR

For Respondent(s) Ms. Anitha Shenoy, Sr. Adv.
Mr. Zaman Ali, Adv.
Ms. Srishti Agnihotri, AOR
Ms. Ayushma Awasthi, Adv.
Ms. Sanjana Grace Thomas, Adv.
Mr. D.P. Singh, Adv.
Ms. Tara Elizabeth Kurien, Adv.

Mr. Sourav Singh, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Ms. Meenaz Kakalia, Adv.
Mr. Akash Rebello, Adv.
Mr. Abishek Jebaraj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post the matters on 08.11.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR